

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00305/2018

Dated Monday the 5th day of March Two Thousand Eighteen

PRESENT

HON'BLE MR. R. RAMANUJAM, Member (A)

K B Bhat,
Additional Commissioner of
Customs and Central Excise Chennai (Retd),
Nandikesh Nilaya Hosamogaru,
Post Thekkar Belathangady Taluk,
South Canara Dist 574241.Applicant

By Advocate M/s. S.K.Sekar

Vs

Union of India rep by its
1. Secretary to Government of India,
Department of Revenue,
North Block,
New Delhi 110001.
2. Chairman,
Central Board of Excise and Customs,
North Block,
New Delhi 110001.Respondents

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

Heard. The applicant has filed this OA under section 19 of the Administrative Tribunals Act, 1985 seeking the following relief:

- “i. to promote the applicant with effect from 30.11.2010 in NFSG pay scale as Additional Commissioner by setting aside the order No. F. No. A. 32012/43/2014 Ad. II dt. 11.08.2017.
- ii. pass order or orders as deemed fit and necessary under the circumstance of the case.”

2. It is submitted that the applicant who retired as Additional Commissioner of Customs and Central Excise, Chennai on 31.05.2016, was aggrieved by the impugned order dt. 11.08.2017 rejecting his request for grant of NFSG w.e.f. 01.01.2011. He preferred an appeal on 06.09.2017 to the competent authority which is still pending for consideration. Learned counsel for the applicant submits that the applicant would be satisfied if the respondents are directed to dispose of the appeal within a time limit to be stipulated by this Tribunal.

3. Keeping in view the limited relief sought by the learned counsel for the applicant and without going into the substantive merits of the case, I deem it appropriate to direct the competent authority to

consider the appeal of the applicant dt. 06.09.2017 in accordance with law and pass a reasoned and speaking order within a period of two months from the date of receipt of a copy of this order.

4. OA is disposed of with the above direction at the admission stage.

**(R. Ramanujam)
Member(A)
05.03.2018**

SKSI